### Bulletin Part-I

## (Brief Record of Proceedings)

## Tuesday, March 24, 1998/Chaitra 3,1920(Saka)

### NO.117

2.00 PM

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1. As the House assembled, some opposition Members stood up demanding a statement by the Chief Minister over the deaths in a fire incident in Jahangirpuri area in which six persons lost theeir lives.

Chief Minister made a statement in this regard.

Shri Jitendra Kumar (Kalu Bhaiyya) demanded to be heard since the incident took place in his constituency, the Chair ruled that he would be given the opportunity after the Question Hour.

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Starred Question

 Starred Question Nos.1,2,4 and 5 and Supplementaries thereto were asked and orally answered.

Replies to Starred Question Nos.3 and 6 to 20 were laid on the Table of the House.

### Unstarred Questions

- 3. Replies to Unstarred Question Nos. 1 to 38 were laid on the Table of the House.
- 4. Shri Jitendra Kumar(Kalu Bhaiyya) made a statement over the fire incident that took place in his Assembly Constituency of Bhalswa Jahangirpuri.

Chief: Minister replied to the points made by the member.

### Papers laid on the Table of the House

- 5. Shri Sahib Singh, Chief Minister laid on the Table of the House a copy of the following documents:-
  - (i) Notification No.3/Special Cell/PHQ issued by Home (Police-II) Department regarding amendment of Delhi

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Control of Vehicular and other Traffic on Roads and Streets Regulations, 1980.

(ii) Annual Report of the year 1996-97 of Government of National Capital Territory of Delhi.

# Presentation of Report of Business Advisory Committee.

6. Shri Rajendra Gupta (Minister of Legislative Affairs presented the Seventeenth Report of the Business Advisory Committee to the House.

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# Presentation of Report of the Committee on Private Members Bills and Resolutions.

Shri Jag Parvesh Chandra presented the Fourteenth Report of the Committee on Private Members' Bills and Resolutions to the House.

# Motions for Election to Public Accounts Committee, Estimates Committee and Committee on Government Undertaking.

Shri Rajendra Gupta, Minister of Law, Justice and Legislative Affairs moved the following motion:-

"That the Members of this House do proceed to elect in the manner required under sub-rule (2) of Rule 192, sub-rule (2) of Rule 194 and sub-rule (2) of Rule 196 of the Rules of Procedure and Conduct of the in Business Assembly Legislative seven Members from among themselves to serve as members of the Public Committee, Accounts Estimates Committee and Committee on Government Undertakings for the term begining from Ist April, 1998."

Motion was put to vote and adopted unanimously.

## Announcement of Schedule of Election to Committees

Hon'ble Speaker announced the Schedule of Election of seven Members each to the Public Accounts Committee, Estimates Committee and Committee on Government Undertakings for the term beginning from Ist April, 1998 as under:-

Last Date for filing Nominations

Last date for withdrawal

27th March, 1998 upto 4.00 P.M.
30th March, 1998

upto 4.00 P.M.

Date of Election, if - necessary

31st March, 1998 2-30 PM to 4-00 PM in the Members' lounge of Legislative Assembly Old Secretariat, Delhi.

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#### Personal Explanation

10. Shri Jitendra Kumar gave his personal explanation on the alleged charges levelled against him in the House.

### Special Mention

- 11. Following Members raised matters under Rule 287:-
  - 1. Shri Mukesh Sharma
  - 2. Shri Deep Chand Bandhu
  - 3. Shri Brahm Pal

### Budget 1998-99

12. Prof.Jagdish Mukhi, Minister of Finance presented the Statement of Estimated Receipts and Expenditure of the Government of National Capital Territory of Delhi for the year 1998-99.

#### Demands for Grants

13. Prof. Jagdish Mukhi, Finance Minister presented to the House the Demand for Grants for the year 1998-99.

(The House was adjourned till 14.00 Hours on Wednesday, March 25,1998).

P.N. GUPTA SECRETARY

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MARCH 24, 1998